

Secretaries. It is not correct to say that the normal tenure rule is not enforced.

(f) In the last six months, appointment to two posts, one each of Additional Secretary and Secretary, were made from a Service other than the I. A. S. The existing rules did not require these appointments to be made either after advertisement or approval by the Union Public Service Commission.

12.01 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED STABBING OF MRS. PARIMAL GHOSH AND HER SON AT THEIR RESIDENCE AT CALCUTTA

SHRI S. M. BANERJEE (Kanpur) : Sir, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :—

“The reported stabbing of Mrs. Parimal Ghosh and her son at their residence at Calcutta.”

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : Sir, according to information available, in the morning of 14th December at about 8.30 A.M. some persons entered the House of Shri Parimal Ghosh at Calcutta and attacked his wife, Smt. Madhuri Ghosh and his son, Shri Diptiman Ghosh. A servant who tried to stop the assailants was also attacked. Shrimati Ghosh and the servant received minor injuries and are reported to be out of danger. Shri Diptiman Ghosh sustained multiple injuries and had to undergo an operation in the hospital. He is still reported to be under medical observation. I am sure the entire House will join me in conveying our sympathies to Shri Parimal Ghosh and our prayers for the speedy recovery of his wife, son and the injured servant. The police investigation of the case is in progress. According to information available so far, three persons have

been arrested in this connection.

SHRI S. M. BANERJEE : Sir, I join the hon. Minister in expressing my earnest sympathy for Shrimati Parimal Ghosh, Shri Parimal Ghosh personally and their beloved son and I wish them early recovery.

I am sorry that in West Bengal, where people used to regard and respect ladies more and used to love other children like their own children, today it has become the order of the day, As just now pointed out in reply to a question, the anti-social elements have also joined in this thing under the garb of some political party and so on and are using their name falsely. They are having an absolutely upper hand in this matter. I am also told that the CIA activities in West Bengal have increased to a great extent. We could never imagine that the city of Calcutta would become like New York and Washington where nobody can possibly go in the evening, not a lady or a child. I could never imagine that this city will go into the hands of gangsters as in New York and Washington.

Now I would like to know from the hon. Minister as to what is the identification of those persons who have been arrested. Who are they ; are they ordinary criminals ; are they gangsters or do they belong to any political party ? I also want to know whether it is a fact that a few days ago some policemen went into and ransacked the house of Shri Parimal Ghosh on the point of a revolver; whether this also is known to the hon. Minister ; if so, what is the truth. Also, what further steps have been taken to protect Shrimati Parimal Ghosh and her child against any further on slaught on them. May I know whether threatening letters were given and, if so, why no protection was given ?

We know, when threatening letters were given to Mrs. Parul Bose, wife of my hon. friend Shri K. G. Bose, she was not given any protection for which there was a motion in this House.

I would like to know whether it is a fact that it was known to the police authorities that there were certain attempts on

[Shri S. M. Banerjee]

the life of Mrs. Ghosh and her child and, if so, why no protection was given.

Then, apart from the police investigation, I would like to know whether any Central agency will be associated with the investigation and, if so, what is the agency.

SHRI K. C. PANT : I entirely share the sense of shock expressed by the hon. Member, particularly, at the attack of a lady. I entirely agree with him that in West Bengal which is a cultural centre of this country and has been so for decades and even for centuries ladies were held in high esteem as is evident from the novels of Bengali authors. Now this attack on a woman is one of the most dastardly features of the violent activities that we are seeing there. I also agree with him that many anti-social elements are today acting under the cover of the name of Naxalites. Thus many activities which perhaps they would have indulged in even otherwise, like, wagon breaking, etc., are being attributed to Naxalites. But Naxalites are also taking their assistance and it is very difficult for me to unscramble this.

As to who these persons are, the investigation is going on. I would not like to say anything at this stage, until the investigations are complete. Certainly, they are anti-social elements.

Then, he asked me whether there have been attempts on the life of wife and child of Shri Parimal Ghosh previously. So far as my information goes, there has been no such attempt. But I am prepared to check that again.

SHRI S. M. BANERJEE : Whether the police ransacked his house at the point of a revolver ?

SHRI K. C. PANT : The police has not ransacked his house. (Interruption) The police has not ransacked his house. I can say that. As to whether any Central agency would assist in the investigation of the case, if the assistance of any Central agency is required, certainly, it will assist. At the moment, we have not received any request from the State Government. Should they require any Central assistance, by way of

associating a Central agency or in any other manner, certainly, that shall be made available to them.

SHRI S. M. BANERJEE : What about giving protection to them in future ?

SHRI K. C. PANT : About giving protection in future, if they want protection, certainly, we shall do what we can do.

श्री रघुवीर सिंह शास्त्री : (बागपत) श्रीमान, मैं मंत्री महोदय से पूछना चाहता हूँ कि क्या उन्हें इस बात की जानकारी है कि इस दुःखद घटना से तीन चार दिन पहले सी० पी० एम० के अखबार 'गणशक्ति' में यह समाचार और वक्तव्य छपा था जिसे मैं यह कहा गया था कि परिमल घोष जी के पुत्र दीप्तिमान कुछ नक्सलाइट्स को आश्रय दे रहे हैं और वह नक्सलाइट्स सी० पी० एम० के लोगों पर आक्रमण कर रहे हैं और क्या इस घटना के साथ उप समाचार का कोई सम्बन्ध है ?

दूसरी बात यह है कि क्या श्री परिमल घोष का रगोइया जो इस दुःखद घटना को रोकने में घायल हुआ उसने यह कहा है कि वह सारे के सारे आदमी इसी इलाके के रहने वाले थे और उसने उन को पहचान लिया है ?

तीसरी बात क्या पुलिस ने यह कहा है कि जो आक्रमण हुआ है उस आक्रमण का तीसरा तरीका और पेटर्न जो है वह नक्सलाइट्स जैसा है ? इस के साथ ही क्या मंत्री महोदय को यह भी मालूम है कि कुछ जो पोलिटिकल पार्टीज हैं जो इन्टरेस्टेड हैं उन्होंने बंगाल में एक बड़ा भारी आन्दोलन चलाया है केवल इस बात का कि पुलिस उप-दनियाँ कर रही है। लोग मारे जा रहे हैं, इस की कोई बात नहीं, और इस का परिणाम यह हुआ है कि पुलिस में इतना घातकित हो गये हैं कि वह अपने बैरक में छिपे रहते हैं, निकल नहीं सकते, उन के बच्चे स्कूल में नहीं जा सकते तो क्या पुलिस

[श्री रघुबीर सिंह शास्त्री]

मैन में इस तरह का [आतंक इस आन्दोलन के कारण है ?

अन्त में मैं पूछना चाहता हूँ कि बंगाल में दिन रात यह खून खच्चर, मारकाट और भ्राग-जनी हो रही है, इसके रहते हुए क्या वह स्वीकार करेंगे कि एक हाई पावर जूडिशियल कमीशन वहाँ बिठाया जाए और वह दो बातों की एनक्वायरी करे ? एक तो यह जो वर्तमान प्रशासन है वह कहां तक असफल हुआ है या सफल हुआ है यह कार्यवाहियों को रोकने में और कौन इस के लिए जिम्मेदार है ? इनकी बुलमुल नीति और इनकी कमजोरी कहां तक इस के लिए जिम्मेदार है इस को न रोक पाने में और वह आयोग इस बात की भी जांच करे कि वह और कौन पोलिटिकल पार्टीज हैं जिन के सदस्य कितनी संख्या में और किस अनुपात में इस मारकाट और हिंसा में भाग ले रहे हैं ? और अगर उन की जिम्मेदारी है तो क्या सरकार ऐसा साहस करेगी कि पोलिटिकल पार्टीज पर जो मारकाट और हिंसा में लगी है, उन पर पाबन्दी लगाए ?

SHRI PILOO MODY (Godhra) : I don't know why they table Call Attention motions when they are not here even to listen to it.

SHRI HEM BARUA (Mangaldai) : Mr. Piloo Mody is also waking up, Sir ?

श्री कृष्ण चंद्र पंत : अध्यक्ष महोदय, माननीय सदस्य ने 'गराशक्ति' में छपे समाचार की धोर ध्यान आकर्षित किया है। 'गराशक्ति' में यह समाचार कुछ दिन पहले छपा था और उस में कुछ बातें लिखी थीं जिस का उल्लेख उन्होंने किया है या उस तरह की बातें लिखी थी जिस का उल्लेख उन्होंने किया है। अब उसका इस दुबंटना से क्या संबंध है या नहीं है यह मैं नहीं कह सकता। जैसा मैंने कहा

जब उस की जांच चल रही है इस समय तो मैं यह बात नहीं बता सकता।

जो दूसरा प्रश्न उन्होंने किया कि जो कुछ भ्राक्रमणकारी थे उन को पहचान लिया गया था और वह उस इलाके के रहने वाले थे तो इलाके के रहने वाले थे या नहीं यह तो मैं नहीं कह सकता लेकिन जो तीन आदमी पकड़े गये उन में से एक वह था जिसका कि नाम एफ० आई० आर० में दर्ज है।

जहां तक पुलिस मैन के आतंकित होने का प्रश्न है जैसा आप रोज देखते हैं कि काफी हिम्मत से पुलिस वहां काम कर रही है और मैं तो यह कहूंगा कि बहुत निष्ठा से अपने कर्तव्य का पालन कर रही है कठिन परिस्थितियों में।

कमीशन का सुभाव आप ने दिया है। मैं नहीं जानता कि कमीशन कौन सी नई चीज वहां करेगा जब कि सारे शासन की शक्ति स्थिति को काबू करने में लगी हुई है तो कमीशन कौन सी नई शक्ति उस में देगा, यह मैं नहीं समझ पाया।

अब कौन कौन सी पोलिटिकल पार्टीज हिंसा में विश्वास करती हैं यह माननीय सदस्य को भी पता है और मुझ को भी पता है। वह मुझ से सवाल पूछें और मैं उस का जवाब दूँ...

श्री रघुबीर सिंह शास्त्री : आप से इस लिए पूछा कि आप उन के विरुद्ध कार्यवाही करने का साहस दिखाएंगे या नहीं ?

श्री कृष्ण चंद्र पंत : वह तो नक्सलपन्थी हैं उन को रोकने का जो प्रयत्न किया जा रहा है उस पर कई बार यहां बहस हो चुकी है कि क्या क्या कदम उठाए गए हैं और यह सदन को मालूम है तो उस पर अब और मैं क्या कह सकता हूँ ?

श्री रघुवीर सिंह शास्त्री : नक्सलपथियों के अलावा और भी पार्टियां जो हैं उन के बारे में मैंने पूछा ।

श्री कृष्ण चंद्र पंत : जो व्यक्ति चाहे वह किसी भी राजनैतिक दल का हो अगर वह कानून तोड़ता है, कानून भंग करता है या वह किसी हिंसात्मक ऐक्टिविटीज में हिस्सा लेता है तो उसके खिलाफ कार्यवाही होती है कानून के तहत ।

श्री शिव चन्द्र भ्वा : (मधुबनी) यह बात निर्विवाद है कि यह जो हमला इस सदन के माननीय सदस्य और मंत्री की पत्नी और लड़के पर हुआ वह बिल्कुल ही डेस्टॉली हमला हुआ इस की हम लोग भत्सना करते हैं और सभी इस की भत्सना करेंगे, इस तरह की घटनाओं की भत्सना हम बराबर करते रहेंगे । लेकिन जैसी की बहस में बात उठाई गई थी, पिछले दिनों में मुझे भी बंगाल में कुछ घटनाओं का देखने का मौका मिला एक जत्थे के साथ तो जो फैंक्टस उस वक्त आये थे वह कुछ फैंक्टस अब भी याद आते हैं उस घटना के साथ और वह फैंक्टस यह हैं कि वहाँ की पुलिस आम्बु टु दि टीथ हो गई, ट्रैफिक पुलिस भी आम्बु हा गई लेकिन पुलिस केम्प से द्वा प्रकार की कार्य-वाहियां चल रही हैं । एक उन का अपना प्लैंड आर्गनाइज्ड वायलेंस चल रहा है प्रोबोकेशन के जरिए और दूसरी जगह कनाइवेंस के जरिये शिथिलता होकर के चपचाप छोड़ दो, जो कुछ हो रहा है होने दो, यह नीति चल रही है । यहां परिन्सल घोष की पत्नी और लड़के पर जो हमला मैं जानना चाहता हूं कि क्या नार्थ कैल-कत्ता की जो पुलिस थी सरकार इस बात का पता लगाएगी और इस के लिए एक जांच कमी-शन बिठाएगी और बातों की जांच नहीं, वहाँ की पुलिस ने जो कनाइवेंस किया है यह जानते हुए कि वातावरण गरम है इस तरह की घटनाएं घटती हैं, लूस मुहुरे की पुलिस बिजिलेंड

नहीं थी, ऐक्टिव नहीं थी और उस ने कनाइवेंस किया कि जो कुछ हो रहा है होने दो, क्या इस बात का पता सरकार लगाएगी ? क्या यह बात सही है कि वहां का जो पुलिस यूनिट था उसने बिल्कुल कनाइवेंस किया और जानबूझ कर अपनी शिथिलता दिखलाई, नतीजा यह हुआ कि जो मुस्तैदी उन के द्वारा बरती जानी चाहिए थी वह नहीं बरती गई ।

दूसरा सवाल है जो उन्होंने कहा कि यदि वह प्रोटेक्शन चाहेंगे तो हम प्रोटेक्शन देंगे लेकिन जब इस तरह दस आदमी का हमला होता है एक आदमी पर तो ऐसा कुछ सरकार को मानकर चलना चाहिए कि कुछ खास लोग इन को निशाना बनाए हुए हैं । गांधी जी के साथ भी यही बात हुई । गांधी पर दो एक बार इसी तरह हुआ लेकिन उस वक्त जो लोग हुकूमत में थे उन्होंने नजरबन्दाज किया । नतीजा यह हुआ कि एक वक्त ऐसा आया कि वह बात हो ही गई । तो इसी लिए मैं जानना चाहता हूं कि वह चाहें या न चाहें आप अपना फर्ज समझ कर के क्या उनको प्रोटेक्शन देंगे ? क्यों कि उन पर हमला हुआ है और दस आदमी गए हैं हमला करने के लिए तो ऐसा कुछ मालूम होता है कि कुछ लोग उन को निशाना बनाए हुए हैं तो क्या आप कम्प्लेसरिली उन को प्रोटेक्शन देंगे ?

तीसरा और धाखिरी सवाल है कि वह जो अखवार में बात आई है कि वह किमी प्रेस के मैनेजिंग डायरेक्टर हैं उन की पत्नी और उनके लड़के यह क्या सही है ? यही बात कही जाती है कि किसी कंपनी या किसी अखवार के या किसी मिल के वह मैनेजिंग डायरेक्टर हैं उन की पत्नी और उन के लड़के । यह तीन मेरे सवाल हैं ।

श्री कृष्ण चंद्र पंत : अध्यक्ष महोदय, जिस प्रकार से माननीय सदस्य ने पहला प्रश्न पूछा है उस से लगता है कि जैसे बंगाल में सारी हिंसा

[श्री कृष्ण चन्द्र पन्त]

के लिए जिम्मेदार केवल पुलिस है। अब अगर कोई इस घटना से चले तो मैं उस का क्या उत्तर दूँ ? जो उन्होंने पुलिस के कनाइवेंस की बात कही है और उस में जांच करने की बात कही है तो मेरे पास तो कोई सूचना नहीं है कि पुलिस ने कोई कनाइवेंस किया और ऐसे निराधार आरोपों की जांच नहीं की जा सकती। जहाँ तक कम्प्लेक्स प्रोटेक्शन की बात है तो प्रोटेक्शन की आवश्यकता होगी और वह प्रोटेक्शन चाहेंगे तो अवश्य प्रोटेक्शन दिया जायेगा। जहाँ तक डायरेक्टर होने का प्रश्न है कैसे वह उठता है यह मैं नहीं जानता लेकिन अगर आप कहे तो मैं उसका उत्तर दूँ ? वैसे वह डायरेक्टर है कंपनी के।

SHRI S. KUNDU (Balasore) : We strongly condemn such dastardly and such brutal attack on not only a lady but a mother and also the wife of one of our esteemed colleagues in this Parliament and his child and servant also. With this attack, it appears to me that violence in Calcutta has taken particularly a new turn. For the last few years, violence in the world over is taking some sort of a peculiar trend and acquired new proportions and become a new phenomenon. There has been much greater violence in America and some of the affluent countries, and there has been violence in Africa, and in India also there has been violence against injustice, oppression of the weaker sections, and against communal and other such tendencies.

In view of this new phenomenon of attack on a Minister's house, I would like to know whether in the secret plan of the Naxalites, they have included in their second or third phase of attack the attack on some Ministers of the Central Government the former Ministers of the State and also attacks on the houses of the MPs and MLAs, and whether in their new secret plan, they have temporarily put off the idea of the long march as was done by Mao Tse-Tung many many years back in China and they are concentrating on certain areas to prepare and wait for better times to come ? The hon. Minister has said correctly that

anti-social elements are also involved in these violence activities. May I know whether he has tried to diagnose the violence that has taken place and is taking place particularly in Calcutta, and if so, how much of it is due to anti-social elements and how much of it is due to some sort of faith reposed in the Naxalites, and how much of it is due to injustice and oppression perpetrated on the weaker sections of the community ?

This diagnosis is necessary because unless we identify the cause for this violence and the trends in violence and the rowdy elements responsible for it, perhaps we shall miss the bus. Therefore, it is necessary for us to know whether the hon. Minister could give us an assurance that he would send a study team and get a report about the real cause of this violence, how much it was due to the anti-social elements, and how much it was due to the suffering in injustice perpetrated on the weaker sections of the society. This is very necessary, because in the present state of affairs not only in India but the world over, the modern politicians are much more powerful, with the possession of a big army and nuclear weapons they are much more powerful than Mark Antony and Hitler used to be years back, and, therefore, any sort of violence will only bring the vested interests and the reactionaries together and they will try to curb and try to finish the leftist movement in this country. Unfortunately, some of these aggressive and left parties and Naxalites do not believe in these analysis. With any bomb thrown in Calcutta, the leftist movement will go a few steps backward, because immediately there will be a cry that there is a very big violence and the military or the army called in fact, we heard a Member of the House saying the other day that we must call the military because some bombs have been thrown there. I have always been of the view that whenever there is violence under the present conditions or any condition, it would only strengthen the hands of the reactionaries and vested interests. It was in that context that Gandhi used to preach satyagraha.

I would like to know whether Shri Parimal Ghosh and his family received early warning or intelligence about the

attack on their house and members. Also is it true that those who are involved in this, those people who have been arrested in this connection, belong to certain political parties, and his some of them have made such a statement? Also have these three people any connection with the factory or are employed there where Shri Ghosh, his wife or his son is a director ?

Some days ago there was a murder at Barasat of 11 young people and 8 dead bodies were found. Now information has come that these bodies were carried in a milk van belonging to the W. Bengal Government dairy. If so, how did these bodies come into the possession of those who were driving this van. I would like to have some precise information about this report which has appeared in a newspaper.

MR. SPEAKER : The call attention was confined to the attack on Shri Parimal Ghosh's family. How can other incidents be brought in under this ?

SHRI K. C. PANT : My hon. friend made a survey of violence in the world. If I were to answer similarly, it would become too wide.

He asked about the Naxalites' declared intention to kill high officials and also to organise a long march. Some information has come to Government's notice in this regard. In fact, in answer to questions, whatever information we have that could be given has been given.

He asked whether we carried out any diagnosis of violence. That is attempted from time to time. About the anti-social elements, the responsibility of these elements and the Naxalites and the roots of that violence in injustice etc.: it is very difficult to quantify these things. If the anti-socials and Naxalites join together in perpetrating acts of violence, I find it difficult to differentiate one from the other.

As for the root causes, while we are all agreed that economic and social measures must be taken to remove them, I think the basic point is whether violence can be used as a method to remove them.

That is the whole crux of the matter.

He mentioned Gandhiji. Gandhiji's whole approach was to transform society by peaceful means. It is here that those who believe in violence are separated from those who do not.

He wanted to know whether any warning had been received by Shri Parimal Ghosh earlier. From the report I have here from the West Bengal Government, this point is not clear. It has not been covered at all.

He asked me about the affiliation of those arrested to any political parties, whether they were employed in a factory. On this also, I have no information at present. As I said, the matter is under investigation, and in due course these things will come to light.

About the dead bodies in relation to another incident, any information that he can give us will be helpful. It need not be only in the House. Even otherwise, he can pass it on to us. It will be very helpful.

12.31 hrs.

PAPERS LAID ON THE TABLE

ADMINISTRATION REPORT OF DELHI DEVELOPMENT AUTHORITY FOR 1968-69

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
PLANNING, AND WORKS, HOUSING
AND URBAN DEVELOPMENT (SHRI
B. S. MURTHY) : On behalf of Shri K. K.
Shah, I beg to lay on the Table a copy of
the Annual Administration Report of the
Delhi Development Authority for the year
1968-69 under section 26 of the Delhi
Development Act, 1957. [Placed in Library.
See No. LT-4580/70.]

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND